


	<b>प्रेस प्रकाशनी PRESS RELEASE</b>
<p style="text-align: center;"><b>संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001</b></p> <p style="text-align: center;"><b>DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001</b> फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279</p>	<p style="text-align: center;"></p> <p style="text-align: center;"><b>भारतीय रिज़र्व बैंक</b> <b>RESERVE BANK OF INDIA</b></p> <p style="text-align: center;">वेबसाइट : <a href="http://www.rbi.org.in/hindi">www.rbi.org.in/hindi</a> Website : <a href="http://www.rbi.org.in">www.rbi.org.in</a> इ-मेल email: <a href="mailto:helpdoc@rbi.org.in">helpdoc@rbi.org.in</a></p>

June 19, 2008

**Reserve Bank Cancels Certificate of Registration of  
Haryana Saving Units Private Limited**

The Reserve Bank of India has on May 20, 2008 cancelled the certificate of registration granted to Haryana Saving Units Private Limited having its registered office at 'SER House' No.31/61, II Main Road, Vyalikaval, above State Bank of Mysore, Bangalore-560003 for carrying on the business of a non-banking financial institution as the company has opted to exit from the business of a non-banking financial institution. Following cancellation of the registration certificate, Haryana Saving Units Private Limited, cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

**Ajit Prasad**  
Manager

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